

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 6916/2022

M/S KAMAKHYA TRADERS & ORS.

Appellant(s)

VERSUS

RAILWAY BOARD MINISTRY OF RAILWAYS & ORS.

Respondent(s)

WITH

C.A. No. 7327/2022 (III-A)

C.A. No. 6917/2022 (III-A)

C.A. No. 6919/2022 (III-A)

C.A. No. 6918/2022 (III-A)

Date : 07-06-2023 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MR. JUSTICE SANJAY KUMAR
(VACATION BENCH)

For Appellant(s) Ms. Sakshi Kakkar, AOR
 Ms. Simran Gill, Adv.

For Respondent(s) Mr. K.M. Nataraj, A.S.G.
 Mr. Shailesh Madiyal, Adv.
 Mr. V.V.V Pattabhiram, Adv.
 Mr. Amrish Kumar, AOR
 Mr. Shreekant Neelappa Terdal, AOR
 Mr. Mukesh Kumar Maroria, AOR

UPON hearing the counsel the Court made the following
O R D E R

In view of the letter circulated by the learned
counsel for the appellants, the matters stand adjourned
for three weeks.

(NEETU KHAJURIA)
ASTT. REGISTRAR-cum-PS

(RANJANA SHAILEY)
COURT MASTER

